

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN): (a) Yes, Madam.

(b) The effect and implications of the Supreme Court judgment are under active consideration of the Government.

HILTON HOTELS

49. **SHRI M. S. OBEROI:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 194 in the Rajya Sabha on the 14th November, 1966 and state:

(a) whether any final decision has since been taken by Government regarding the proposal to establish hotels in the country in collaboration with Hilton Hotels Corporation of U.S.A. and

(b) if so, the details of the decision taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The draft agreement is under consideration of the Government and no final decision has yet been taken.

REDUCTION IN SUGAR QUOTA OF STATES

50. **SHRIMATI USHA BARTHA-KUR:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the sugar quota of different States has recently been reduced; and

(b) if so, what are the details of the present quota of each State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Madam.

(b) A statement showing the present quota of each State is attached.

STATEMENT

Present monthly quota of sugar of each State

| State | Quota in tonnes |
|---|-----------------|
| 1. Andhra Pradesh | 7,520 |
| 2. Assam | 4,178 |
| 3. Bihar | 9,192 |
| 4. Gujarat | 15,876 |
| 5. Haryana | 3,008 |
| 6. Kerala | 5,849 |
| 7. Madhya Pradesh | 9,192 |
| 8. Madras | 9,609 |
| 9. Maharashtra | 23,815 |
| 10. Mysore | 7,938 |
| 11. Orissa | 3,760 |
| 12. Punjab | 7,103 |
| 13. Rajasthan | 5,849 |
| 14. Uttar Pradesh | 16,712 |
| 15. West Bengal | 17,548 |
| 16. Chandigarh | 350 |
| 17. Delhi | 6,000 |
| 18. Goa, Daman, Diu and Dardra Nagar Haveli | 668 |
| 19. Himachal Pradesh | 794 |
| 20. Jammu and Kashmir | 1,170 |
| 21. Manipur | 125 |
| 22. Nagaland | 104 |
| 23. NEFA | 84 |
| 24. Pondicherry | 292 |
| 25. Tripura | 209 |
| 26. Andaman and Nicobar Islands | 75 |
| 27. Lacadive Islands | 21 |

INTER-DISTRICT MOVEMENT OF FOOD-GRAINS

51. **SHRI R. S. KHANDEKAR:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Government are not in favour of inter-district movement of food-grains in many States and particularly in the State of Madhya Pradesh; and